

C. A. T. Bench, JAIPUR

Date of Order

Orders

15/4/93

None present for the applicant

May be listed

for ~~discretionary~~

final hearing ^{at district stage} 15/4/93.

[Signature]
(B. E. J. J.)
Member (A)

[Signature]
(D. L. Mehta)
Vice-Chairman

19.4.93

Mr. R. N. Mathur - Power Holder of Mr.
Atul Simloti Counsel for petitioner

Heard the learned Counsel for
the petitioner. There is no provision
in the Contempt of Courts Act or
the Rules framed thereon by the
Tribunal under that in regard to
Review petition against an order passed
in a Contempt petition. The petition
is accordingly dismissed.

[Signature]
(B. B. Mahajan)
Member (A)

[Signature]
(D. L. Mehta)
Vice Chairman

Copy sent to both side
Counsel

vide 2940 to 2941

Dated 30.4.93